## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

**UNDER SECTION** 

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

10 SANDEEP KUMAR.

(For) HAIRI SHANKAR MANI.

Coursel for Petitions

## **ORDER**

Counsels representing both the parties are present and stated that there is progress regarding the settlement talks between the parties and sought time for reporting the final outcome of the talks. Time extended at request. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)